

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.402**  
**IA/6137/ND/2022 IN IB/06/ND/2019**

**IN THE MATTER OF:**

Enkay Electricals Pvt. Ltd.	...	Applicant
Versus		
Paras Seasons Haven Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 19.01.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Operational Creditor : Mr. Piyush Singh, Adv., Mr. Akshay  
Srivastava, Adv. & Mr. Riddhi Jain,  
Adv.

For the Respondent : Ms. Geetanjali Setia, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is  
adjourned to 22.02.2023.

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court IV**